

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF CARITOR TECH PARK INDIA PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	CARITOR TECH PARK INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	6 th July 2007
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES-CHENNAI
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72200TN2007PTC064196
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	MENA KAMPALA ARCADE, 7A, 7TH FLOOR A BLOCK NEW NO 18&20, OLD NO113, SIR THYAGARAYA ROAD, T NAGAR CHENNAI TAMIL NADU-600017, INDIA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	22 nd September 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: G.V. ENCLAVE' 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY (4TH RIGHT OPP. ROAD TO SAIBABA COLONY HOTEL ANNAPOORNA ROAD), COIMBATORE - 641038 TAMIL NADU, INDIA Email: vasudevangopu.ip@gmail.com, vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	22 nd October 2022

Notice is hereby given that **CARITOR TECH PARK INDIA PRIVATE LIMITED** has commenced voluntary liquidation on **22nd September 2022**.

The stakeholders of **CARITOR TECH PARK INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **22nd October 2022** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 22 September 2022
Place: Coimbatore


Vasudevan Gopu
 Liquidator, CARITOR TECH PARK INDIA PRIVATE LIMITED
Registration No: IBBI/IPA-002/IP-N00291/2017-18/10849